

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 551 OF 2025

IN THE MATTER OF:

Saranjit Singh Padda

.....Applicant

Versus

State of Punjab & Ors.

....Respondents

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Filed By:



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Place: New Delhi

Dated: 22.04.2026

IN THE NATIONAL GREEN TRIBUNL PRINCIPAL BENCH,
NEW DELHI

ORIGINAL APPLICATION NO. 551 OF 2025

IN THE MATTER OF:-

Saranjit Singh Padda

.....Applicant

Versus

State of Punjab & Ors.

....Respondents

REPORT ON BEHLAF OF RESPONDENT NO. 5 - (MUNICIPAL
CORPORATION AMRITSAR)

I, Bikramjit Singh Shergill IAS, Commissioner, Municipal Corporation Amritsar, do hereby, solemnly affirm and state as under that I am the Commissioner of Respondent (Municipal Corporation Amritsar), at C-Block, Ranjit Avenue, Amritsar, Punjab – 143001.

IT IS MOST RESPECTFULLY SHOWETH:

It is submitted that following action has been taken by MC Amritsar for fulfilling the compliances of NGT for fulfilling the compliances of directions of NGT order dated 07 Novemeber-2025:-

- 1) It is submitted that Municipal Corporation Amritsar has provided the land at Block-E, Ranjit Avenue, Amritsar to M/s Amritsar MSW Limited a special Purpose company of M/s Averda Waste Management and Investment Private Limited (Respondent No. 7) for parking of vehicles used in door-to-door collection of waste, which has now abandoned all its work since September 2025.



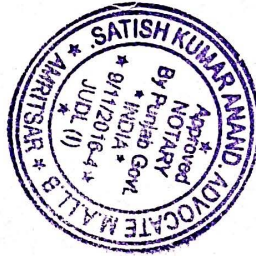
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- 2) It is submitted that MC Amritsar has since then cleared all the waste accumulated at the Block-E, Ranjit Avenue, Amritsar which was also averred in the previous report filed by Answering Respondent herein dated 29.01.2026 and photographs annexed in the reply substantiates the claim of Respondent. (Geo-tagged Photographs of the said site are attached as **Annexure R-1**)
- 3) It is submitted that, presently new concessionaire **M/s ASR. Smart City Private limited** (SPV of M/s 3R management Limited) of MC Amritsar deputed for establishment of Integrated Solid waste Management facility (including door to door collection, transportation, processing and disposal of waste) in Amritsar city is utilizing Block-E, Ranjit Avenue, Amritsar as parking station for the vehicles used in door-to-door collection of waste.
- 4) It is submitted that M/s ASR. Smart City Private limited (SPV of M/s 3R management Limited) is currently utilizing this space as mere 'transfer station' (i.e., small waste collectors' pickup vehicles, rikshaws bring waste collected from locality and then the said waste is loaded into trucks and Dumper using the JCB at the site in question which is thereafter transferred to the 'dump site').
- 5) It is submitted that the area allocated for transferring the waste, in compliance of the order of this Hon'ble Tribunal now has been covered with 'Tin Sheets-Asbestos' and site is being cleared on daily basis (Photographs of the sites with respect to this are being attached along with as **Annexure R- 1**)
- 6) The current concessionaire has been instructed by the Answering Respondent to remove the waste on daily basis and stop the dumping of waste and stop the utilization of the space as transfer station.
- 7) It is further submitted that the Answering Respondent is in the process of acquiring a new piece of land for the transfer/disposal of municipal solid waste and a resolution in this regard was also passed by the Answering Respondent.



(A copy of the said resolution dated GITA dated 30/3/2026 is annexed as Annexure R-2).

- 8) It is submitted that no MSW was burnt on the said site by the Answering Respondent as mentioned by the applicant, rather field staff of Municipal Corporation Amritsar regularly inspect the site in question as well other areas of the city to check and control any such incident if found and challans are also issued in this regard. Furthermore, challans have been issued in this regard. (A copy of said challans are submitted by Answering Respondent in their Reply to the Execution Petition no. 04 of 2026.)



VERIFICATION:

I, Bikramjit Singh Shergill, IAS, Commissioner, Municipal Corporation Amritsar, state as under that I am the Commissioner of Respondent (Municipal Corporation Amritsar), at C-Block, Ranjit Avenue, Amritsar, Punjab – 143001 and I do hereby, solemnly affirm and verify that the contents of the above Affidavit are true and correct to my knowledge as derived from the official record. No part of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

Verified at Amritsar on this 22nd day of April, 2026.

Attested to be true copy of Document Produced
Notary Public for District Amritsar


22 APR 2026


DEPONENT
Commissioner
Municipal Corporation
Amritsar


DEPONENT
Commissioner
Municipal Corporation
Amritsar



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
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Ranjit Avenue, Amritsar, Punjab, 143001, India

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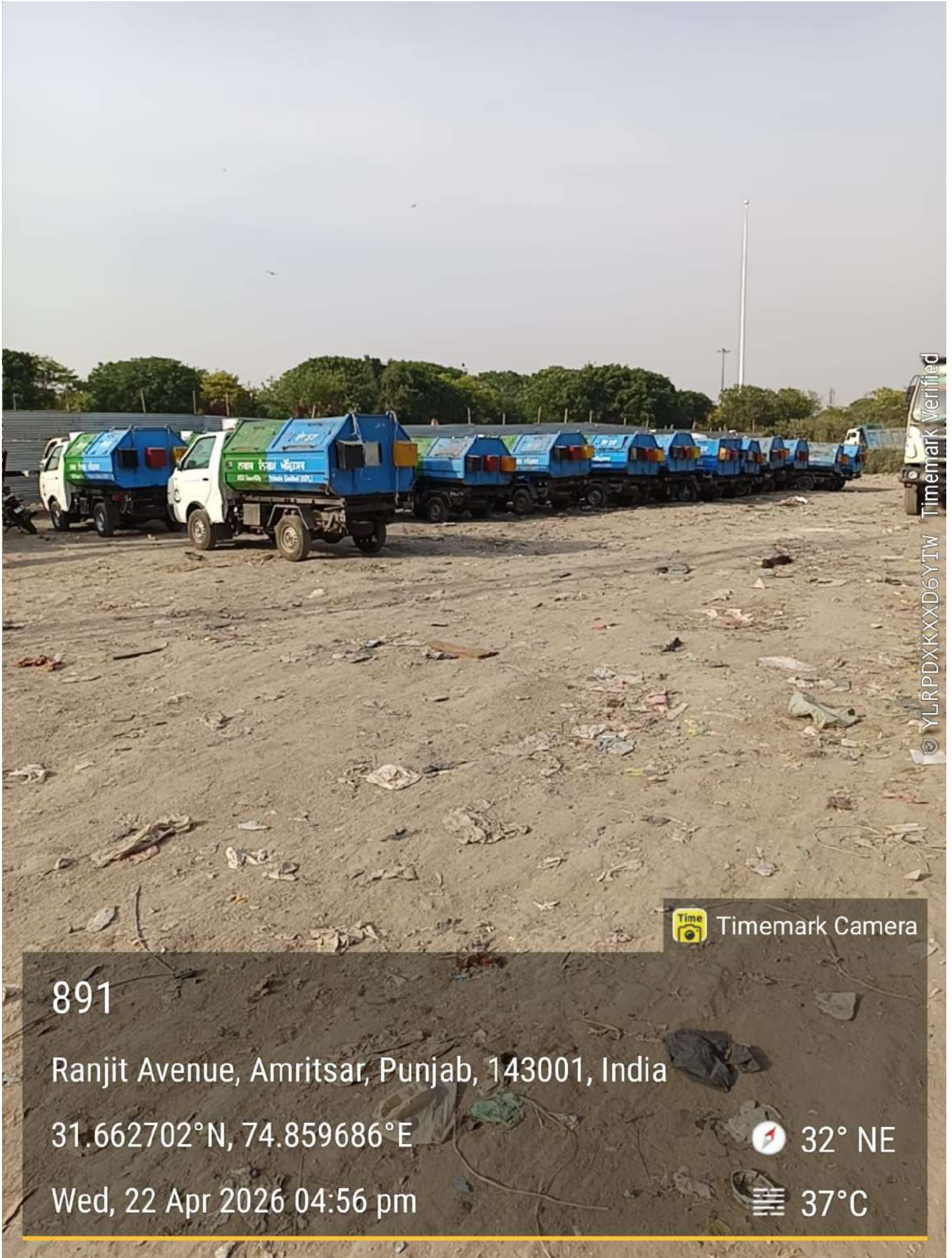
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Ranjit Avenue, Amritsar, Punjab, 143001, India

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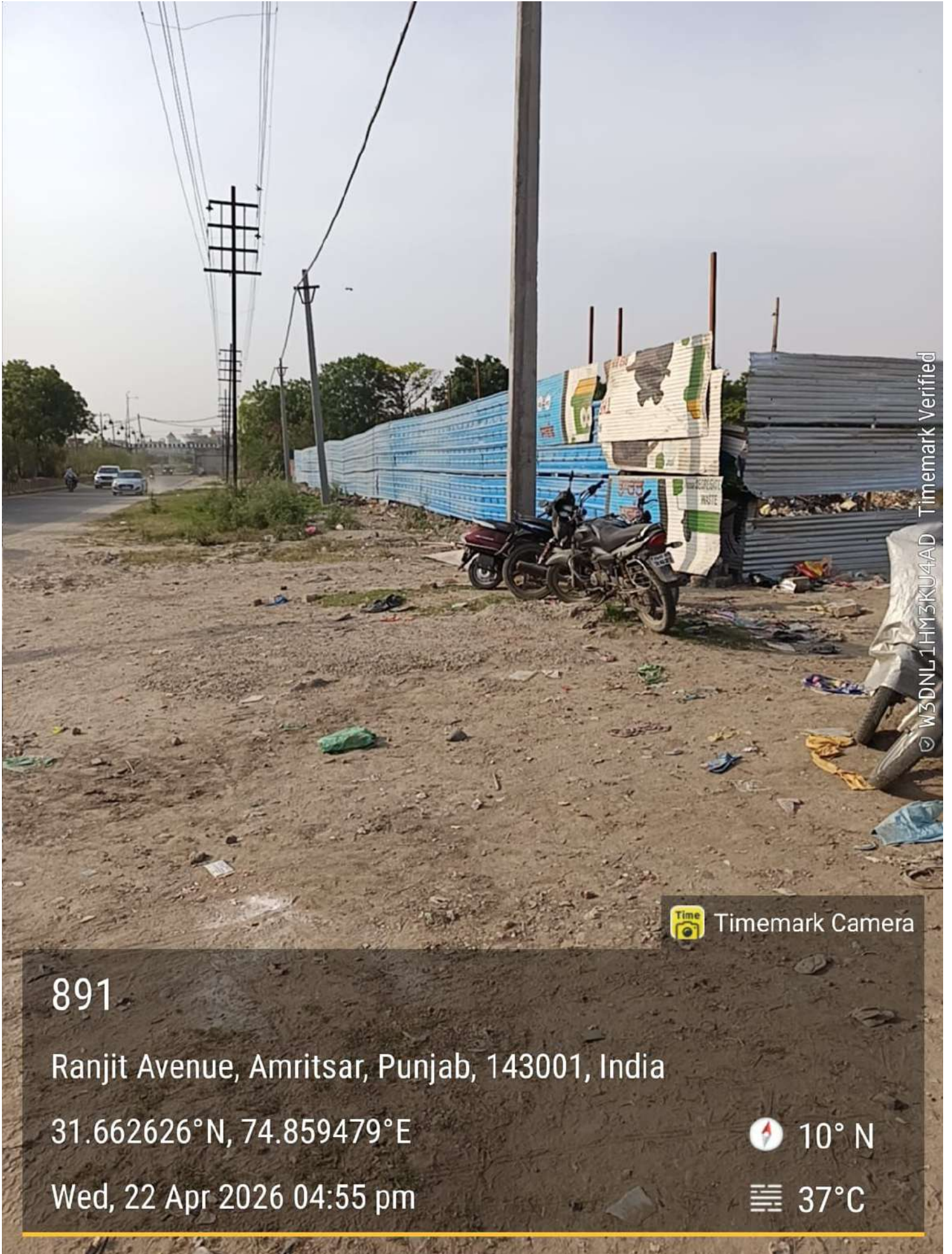
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ਤਜਵੀਜ਼ :-

Sub :- Submission of request for handover of land measuring approx. 16 acres (65 Killa) near Chabbal Road for establishment of ISWM Processing Plant, Amritsar.

Ref :- ASR Smart city Pvt. Ltd office Letter No. ASR/LTR/2025-26/Dec/0008 Dated 18-12-2025

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਹਵਾਲੇ ਅਧੀਨ ਪੱਤਰ ਰਾਹੀਂ ASR Smart city Pvt. Ltd ਵਲੋਂ ISWM Processing Plant, Amritsar ਲਗਾਉਣ ਲਈ ਪਿੰਡ ਫਤਾਹਪੁਰ ਵਿਖੇ ਪੈਂਦੇ ਡੇਅਰੀ ਕੰਪਲੈਕਸ (65 ਕਿੱਲੇ) ਵਾਲੀ ਜਗ੍ਹਾਂ ਵਿਚੋਂ 16 ਏਕੜ ਜਮੀਨ ਅਤੇ ਨਗਰ ਨਿਗਮ ਦੀ ਝਬਾਲ ਰੋਡ ਤੇ ਨਾਲ ਦੇ ਨਾਲ ਨਾਲ 65 ਕਿੱਲੇ ਡੇਅਰੀ ਕੰਪਲੈਕਸ ਨੂੰ ਜਾਦਿਆ ਖੱਬੇ ਹੱਥ ਲਗਭਗ 4 ਏਕੜ ਜਮੀਨ ਦੀ ਮੰਗ ਕੀਤੀ ਗਈ ਹੈ।

ਇਸ ਸਬੰਧ ਵਿੱਚ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਪਿੰਡ ਫਤਾਹਪੁਰ ਵਿਖੇ ਪੈਂਦੇ ਡੇਅਰੀ ਕੰਪਲੈਕਸ (65 ਕਿੱਲੇ) ਵਾਲੀ ਜਮੀਨ ਨਗਰ ਨਿਗਮ ਅੰਮ੍ਰਿਤਸਰ ਦੀ ਮਾਲਕੀ ਜਮੀਨ ਹੈ ਅਤੇ Approved lay-out Plan ਅਨੁਸਾਰ ਇਸ ਡੇਅਰੀ ਕੰਪਲੈਕਸ ਵਿੱਚ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਜਗ੍ਹਾਂ ਰਾਖਵੀਂ ਰੱਖੀ ਗਈ ਹੈ।

Total Area of Scheme	-	63.958 Acre
Reserved Special Area (Disposal Plant)	-	9.962 Acre
Net Planned Area	-	53.996 Acre
Area Under Dairy Pant, SCF, Road, Parking & Payments	-	48.088 Acre
Area Under Veterinary Dispensary, Electric Sub Station, Water, Works, Gobar Gas Plant & Dung Collection Centre	-	5.338 Acre
Total Area Vacant Except Pond	-	15.300 Acre

ਮਾਨਯੋਗ ਅਡੀਸ਼ਨਲ ਕਮਿਸ਼ਨਰ ਜੀ ਦੀ ਪ੍ਰਵਾਨਗੀ ਨਾਲ ਮਿਤੀ. 30-12-2025 ਨੂੰ ਮੈਂਕੇ ਅਨੁਸਾਰ ਐਮ.ਟੀ.ਪੀ. ਵਿਭਾਗ ਦੇ ਸਟਾਫ ਨਾਲ ਇਸ ਡੇਅਰੀ ਵਿਖੇ ਖਾਲੀ ਪਈ ਜਗ੍ਹਾਂ ਸਬੰਧੀ ਮੈਂਕੇ ਤੇ ਜਾ ਕੇ ਪੈਮਾਇਸ ਕੀਤੀ ਗਈ। ਮੈਂਕੇ ਅਨੁਸਾਰ Approved ਲੇਅ-ਆਊਟ ਪਲੈਨ ਵਿੱਚ ਰਾਖਵੀਂ ਰੱਖੀ ਜਗ੍ਹਾਂ ਉੱਪਰ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਉਸਾਰੀ ਹੋਈ ਹੈ। ਮੈਂਕੇ ਅਨੁਸਾਰ ਨਕਸ਼ਾ Annexure-A ਵਿੱਚ ਨੱਥੀ ਹੈ।

C & D Waste Plant Mark as A	4.7 Acre
Disposal Plant Mark as B	1.25 Acre
Cow Shelter Mark as D	1.94 Acre
Vacant Area	
Vacant Area Mark as C	3.41 Acre
Vacant Area Mark as E	4.47 Acre
Total Area	7.88 Acre

ਇਸ ਜਗ੍ਹਾਂ ਦੀ ਮਾਲਕੀ ਪ੍ਰੋਵੈਨੀਅਲ ਗੋਰਮਿੰਟ ਦੀ ਹੈ ਅਤੇ ਇਸ ਜਗ੍ਹਾਂ ਨੂੰ ਪੰਜਾਬ ਸਰਕਾਰ ਵਲੋਂ ਡੇਅਰੀ ਕੰਪਲੈਕਸ ਲਈ Acquire ਕੀਤਾ ਗਿਆ ਸੀ ਅਤੇ ਇਹ ਨਗਰ ਨਿਗਮ ਦੀ ਵੈਸਟ ਲੈਂਡ ਹੈ। ਇਹ ਜਮੀਨ ਪਿੰਡ ਫਤਾਹਪੁਰ ਵਿਖੇ ਹੇਠ ਲਿਖੇ ਖਸਰਾ ਨੰਬਰਾਂ ਵਿੱਚ ਪੈਂਦੀ ਹੈ।

ਪੰਨਾ ਨੰਬਰ 28-29 ਲਈ ਨੰ. 02.....

ਮਤਾ ਨੰ. 61-TA.....

ਮਤਾ ਨੰਬਰ 61-TA ਮਿਤੀ 30-3-2026

121


1//24/1 (0-12), 24/2 (0-9), 24/3 (0-6), 25 (3-2),
 2//21 (4-13), 22 (6-13), 23 (5-15),
 7/1 (7-12), 7/2 (7-12), 3 (5-12) 3//2 (1-8) 4 (4-7)
 8//3 (5-15), 4/1 (3-0) 4/2 (2-4) 4/3 (2-16), 5 (8-0)

ਡੇਅਰੀ ਕੰਪਲੈਕਸ ਫਤਾਹਪੁਰ ਵਿਖੇ ਇਸ ਖਾਲੀ ਪਈ 7.88 ਏਕੜ ਜਗ੍ਹਾ ਨੂੰ ASR Smart city Pvt. Ltd ਨੂੰ ISWM Processing Plant ਲਗਾਉਣ ਲਈ Punjab Management and Transfer of Property Act, 2020, ਦੀ ਧਾਰਾ-7(1) ਅਧੀਨ ਬਣੀ ਪ੍ਰਾਈਜ਼ ਐਂਡ ਰੈਂਟ ਫਿਕਸੇਸ਼ਨ ਕਮੇਟੀ ਦੇ ਰੋਟ ਅਨੁਸਾਰ ਇਸ ਜਗ੍ਹਾ ਨੂੰ ASR Smart city Pvt. Ltd ਨੂੰ ਹੈਂਡਓਵਰ ਕਰਨ ਅਲਾਟ ਕਰਨ ਸਬੰਧੀ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਕਰਨ ਲਈ ਕੇਸ ਨਗਰ ਨਿਗਮ ਦੇ ਹਾਊਸ ਵਿੱਚ ਵਿਚਾਰਨ ਹਿੱਤ ਰਿਪੋਰਟ ਪੇਸ਼ ਹੈ।

ਉਕਤ ਕੇਸ ਨਗਰ ਨਿਗਮ ਦੀ ਹੋਣ ਵਾਲੀ ਹਾਊਸ ਦੀ ਮੀਟਿੰਗ ਵਿੱਚ ਰੱਖਣ ਲਈ ਮਾਨਯੋਗ ਕਮਿਸ਼ਨਰ ਜੀ ਵਲੋਂ ਮਿਤੀ 07-01-2026 ਅਤੇ ਮਾਨਯੋਗ ਮੇਅਰ ਸਾਹਿਬ ਜੀ ਵਲੋਂ ਮਿਤੀ ਨਿੱਲ ਰਾਹੀਂ ਪ੍ਰਵਾਨਗੀ ਦਿੱਤੀ ਗਈ ਹੈ।

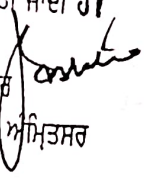
ਇਹ ਮਤਾ ਪੰਜਾਬ ਸਰਕਾਰ ਦੇ ਪੱਤਰ ਨੰ. 3/27/2022-1ਸਸ3/1935 ਮਿਤੀ 10-10-2022 ਵਿੱਚ ਦਰਜ ਲੜੀ ਨੰ. 1 ਦੇ K ਮੱਦ ਵਿੱਚ ਕਵਰ ਹੁੰਦਾ ਹੈ।

ਉਪਰੋਕਤ ਤਜਵੀਜ਼ ਨਗਰ ਨਿਗਮ, ਅੰਮ੍ਰਿਤਸਰ ਪ੍ਰਵਾਨਗੀ ਹਿੱਤ ਪੇਸ਼ ਹੈ।


 ਅਸਟੇਂਟ ਅਫਸਰ,
 ਨਗਰ ਨਿਗਮ, ਅੰਮ੍ਰਿਤਸਰ।

ਸਕੱਤਰ ਅਜੰਡਾ ਬ੍ਰਾਂਚ

ਮਤਾ ਨੰ. 61-TA ਮਿਤੀ 30/03/2026
 ਤਜਵੀਜ਼ ਬਹੁਮਤ ਨਾਲ ਪ੍ਰਵਾਨ ਕੀਤੀ ਜਾਈ ਹੈ।


 ਮੇਅਰ
 ਨਗਰ ਨਿਗਮ, ਅੰਮ੍ਰਿਤਸਰ

TRANSLATION OF ANNEXURE R- 2

Sub: Submission of request for handover of land measuring approx. 16 acres (85 Killa) near Chabbal Road for establishment of ISWM Processing Plant, Amritsar

Ref: ASR Smart city Pvt. Ltd office Letter No. ASR/LTR/2025-26/Dec/0008 Dated 18-12-2025.

The meeting also sent a memorandum to ASR Smart city Pvt. Ltd. The demand for 15 acres of land from the site of the Plant Dairy Complex (65 Kilas) at village Fatehpur and about 4 acres of land along the Babal Road and the drain of the Municipal Corporation as well as the 65 Killas Dairy Complex has been made.

In this regard, it is informed that the land of the dairy complex (65 acres) at village Ratarpur is owned by the Municipal Corporation of Amritsar and as per the Approved Lay-out Plan, the following space has been allotted in this dairy complex.

Total Area of Scheme	- 63.958 Acre
Reserved Special Area (Disposal Plant)	- 9.962 Acre
Net Planned Area	- 53.996 Acre
Area Under Dairy Pant, SCF, Road, Parking & Payments	- 48.088 Acre
Area Under Vetinary Dispensary, Electric Sub Station, Water, Works, Gobar Gas Plant & Dung Collection Centre	- 5.338 Acre
Total area vacant except Pond Acre	- 15.300

With the approval of the Honorable Additional Commissioner, on 30-12-2025, an on-site visit was conducted with the staff of the MTP Department regarding the vacant land at this dairy. The construction has

been done as per the approved layout plan on the reserved land as per the following. The map is attached in Annexure-A.

C&D Waste Plant Mark as A	- 4.7 Acre
Disposal Plant Mark as B	- 1.25 Acre
Cow Shelter Mark as D	- 1.94 Acre

Vacant Area

Vacant Area Mark as C	- 3.41 Acre
Vacant Area Mark as E	- 4.47 Acre
Total Area	- 7.88 Acre

This land is owned by the Provincial Government and was acquired by the Punjab Government for the Fairy Complex and is the waste land of the Municipal Corporation. This land falls in the following Khasra No. in village Fatarpur.

The team is coming on 26 2.1 to ..12.

Bhda No.6.1-TA

Bhada Sankh : 61-1A Dated. 30-3-2016

1//24/1 (0-12), 24/2 (0-9), 24/3 (0-6), 25 (3-2),

2//21 (4-13), 22 (6-13), 23 (5-15),

7/1 (7-12), 7/2 (7-12), 3 (5-12) 3//2 (1-8) 4 (4-7)

8//3 (5-15) 4/1 (3-0) 4/2 (2-4) 4/3 (2-16), 5 (8-0)

This vacant 7.88 acre land at Dairy Complex Fatehpur is being handed over to ASR Smart city Pvt. Ltd ISWM Processing Plant Punjab Management and Transfer of Property Act, 2020, T-7(1) This land is being handed over to ASR Smart city Pvt. Ltd for further action. The report is being presented in the Municipal Corporation House for consideration.

Approval has been given by the Honorable Commissioner dated 07-01-2026 and by the Honorable Mayor dated Nil to place the said case in the upcoming House meeting of the Municipal Corporation.

This is the ref. 3/27/2022-1 , 3/1935 Bhidi 10-10-2022 is covered in item X of series no. 1.

The above proposal is submitted to the Municipal Corporation, Amritsar for approval.

Assistant Officer,

Municipal Corporation, Amritsar.

Secretary Agenda Branch

Bhatra 61-TA 30/03/2026 is used.



// TRUE TRANSLATION //